

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH
KOLKATA



OA. 350/644/2017

Date of order: 12.02.2021

Present :Hon'ble Ms. Bidisha Banerjee, Judicial Member
Hon'ble Dr. Nandita Chatterjee, Administrative Member

**ARTA BALLAV NAIK
VS.
M/O DEFENCE**

For the Applicant : Mr. S. K. De, Counsel

For the Respondents : Mr. B. B. Chatterjee, proxy counsel

O R D E R (Oral)

Per Ms. Bidisha Banerjee, JM:

Mr. S. K. De, Id. Counsel for applicant submits that the applicant has been granted the benefits which he sought for in this OA.

2. Accordingly, the OA is disposed of as infructuous.
3. Order dated 19.12.2018 is taken on record.

(Dr. Nandita Chatterjee)
Member (A)

(Bidisha Banerjee)
Member (J)

pd

